

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

15. CP(IB)- 931(MB)/2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.07.2021**

Name of the Parties: Melange Systems Pvt. Ltd.  
Vs.  
PME Infratech Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

**The Court is convened through Video Conference.**

1. Ms. Sushma Nagraj, Ld. Counsel for the Petitioner present.  
Mr. Bishwajit Dubey, Ld. Counsel for the Corporate Debtor present.
2. Counsel for the Respondent submits that the Managing Director of the company has passed away, and there is some other bereavement in the family. Hence, seeks time.
3. List this matter for further hearing on **26.08.2021**.

**Sd/-**  
**RAJESH SHARMA**  
**Member (Technical)**  
/skd/

**Sd/-**  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**